

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 54 of 2013 & IA 82 of 2013**

**Dated : 4<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Gujarat Urja Vikas Nigam Ltd.**

**...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission  
& Anr.**

**...Respondent(s)**

Counsel for the Appellant(s)

:Ms. Swapna Seshadari

Counsel for the Respondent(s)

:Mr. Buddy A.Ranganadhan for  
R-2.

**ORDER**

Heard learned counsel for the appellant at length. Post the matter for submissions by learned counsel for the respondent **on 10<sup>th</sup> September, 2013.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

*s/pg*